

3

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/5/2016
NAME OF THE PETITIONER(S) : Shri Kuberan N. & 21 Others
NAME OF THE RESPONDENT(S) : Monarch Steels (India) Limited & 3 Others
UNDER SECTION : 397/398

| S.No. | Name (in Capitals) | Represented by | Signature |
|-------|--|--------------------------------|-------------------|
| (1) | Saivihari Sandeel Mr. Kumar Pal Chopra | Counsel for Intervenor | T.V.P. Sai Vihari |
| 2. | D. Chandragupta | Counsel for 2nd respondent. | D. Chy. |
| ③ | For Mr Bhaskar Swetha Vasudevan | counsel for petitioners | Swetha |

ORDER

Ms Swetha Vasudevan, counsel for petitioner present. Shri D Chandragupta, counsel for R2 and Shri T V P Sai Vihari, counsel for Intervener present. Counsel for petitioner stated that counsel for R2 caused appearance on behalf of R3 also. Time prayed for filing counter on behalf of R2 and also get instructions regarding representing R3. Counsel for petitioner stated that notice sent to R1 & R4 returned with endorsement 'addressee left'. She is directed to file an affidavit to show proof of service of notice to R1 & R4 by the next date of hearing for passing appropriate order. Time extended at the request of R2 for filing counter. Put up on **13.03.2017 at 10.30 A.M.**

by
(K. Anantha Padmanabha Swamy)
Member (Judicial)